

**RESERVE BANK OF INDIA**

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### **Reserve Bank Cancels Certificate of Registration of D. S. Brar Finance Company Private Limited, Moga**

The Reserve Bank of India, has on September 15, 2005 cancelled the certificate of registration issued to D. S. Brar Finance Company Private Limited having its registered office at 617, Civil Lines, G. T. Road, Moga, Punjab for carrying on the business of a non-banking financial institution.

Under powers conferred by Section 45-IA of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan**  
**Manager**

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